

A2

27.3.96

Mr. Dr. R. L. Sedena JH
Mr. Mr. D. S. Bawye AH

⑨
~~Sign~~ None is present in the applicant.
Sri A. Mohily, Counsel for respondent is present.
These two cases no. 992/87 & no. 881/87 related
to the year 1987 and are linked. The
perusal of the records shows that in these
cases learned Counsel for applicant is not
appearing since 1991. During these years
the case were listed several times. Ignoring
the dates of the previous years we take to
consideration only the date of the year
1996 and found that these cases were
listed on 31.1.96, 26.2.96, 8.3.96, 14.3.96
and today ^{None had appeared for applicant} the matter is listed today
in the cause list and the correct name
of Counsel of the applicant has been published.
It is clear that the non-appearance of the
Counsel for applicant is for the reasons that
the applicant is not interested in the matter
therefore both the cases are dismissed
for default.

Jhunny
AH

JH

RS

Copies of order
dy.